GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:4402 ANSWERED ON:04.08.2009 IMPROVEMENT OF PUBLIC TRANSPORT SYSTEM IN STATES Khaire Shri Chandrakant Bhaurao;Panda Shri Baijayant;Pradhan Shri Nityananda

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is any Central scheme to provide funds to the State Governments to improve their public transport system;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise;
- (c) whether the Government has received proposals from the States for waiver of debts incurred by State Transport Undertakings (STUs);
- (d) if so, the details thereof, State-wise and amount-wise; and
- (e) the details of steps taken by the Union Government to revive the sick STUs and ensure their viability?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

- (a) & (b) A draft scheme has been prepared by this Ministry to provide financial assistance to the States/UTs to strengthen public transport system. The proposed scheme envisages central assistance for introduction of Information Technology such as Global Positioning System(GPS)/ Global System for Mobile Communications(GSM) based vehicle tracking system, automatic ticket vending machines etc and also for working out mobility plan. This is a central sector scheme and applicable for all the States.
- (c) & (d) Consequent upon its decision to wind up Madhya Pradesh Road Transport Corporation (MPRTC), Government of Madhya Pradesh had submitted a proposal for waiver of an amount of Rs.3711.73 lakh i.e. outstanding capital contribution of the Central Government provided to MPRTC.
- (e) The State Governments are responsible for providing efficient and well coordinated public transport in their respective States. However, keeping in view the precarious financial position of various public transport institutions such as State owned Road Transport Undertakings, Planning Commission has allocated funds in the 11th Five Year Plan for providing central assistance to the States for strengthening public transport system in the country. The draft scheme prepared by this Ministry has been given in-principle approval by Planning Commission.